



2026:ABC:7111

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 137 of 2026

Permeshwar Yadav

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajesh Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Rajesh Singh, learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein challenge has been raised to an order dated 23.11.2020 passed by Superintendent of Police, Rampur with liberty to approach the Court having territorial jurisdiction.
2. Ms. Archana Tyagi, learned Standing Counsel has no objection to the same.
3. The writ petition is **dismissed as withdrawn** with liberty to the writ petitioner to approach to the Court having territorial jurisdiction.

January 12, 2026

N.S.Rathour

(Vikas Budhwar,J.)